NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 14.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.223/2017	-	Admission	252(3)	Technical Ceramics Private Limited Vs ROC

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
)	ASHWINI KOPPAL 9916323026	TECHNICA CERAMICS PRIVATE LIMITED	Askoppa
		PETITIONER (OPPLICANT)	

ORDER

Matter is listed today for admission. Counsel for Petitioner is present. She is directed to comply the additional information called for by the registry. Issue notice to ROC-Karnataka, Bangalore. Registry to prepare notice and Counsel for Petitioner is directed to collect it from the registry and to serve it on ROC-Karnataka, Bangalore and to file proof of service in the registry. List it on 09/01/2018.

Member (T)

Member (J)